

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.04-IA/866(AHM)2024  
in  
C.P.(IB)/221(AHM)2021

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Pankaj Narayanbhai Patel

.....Respondent

**Order delivered on: 7/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Ravi Pahwa, Adv. a.w Ms. Pragati Bansal, Adv

For the Respondent

:

**ORDER**  
**(Hybrid Mode)**

This is an application filed by the applicant/RP to take the Report of Applicant dated 27.5.2024 on Repayment Plan submitted by the Personal Guarantor on record of present proceedings. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/866(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**